NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra Name of the Parties Section Purpose T.P No. Manipal Integrated Services P. Ltd. 621A TP 294/16 Hear ing

NAME (IN CAPITAL) SL.NO.

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner_____ Respondent)

SIGNATURE

PCS for petitioner Company is present. It appears from the record that there is some confusion with regard to the Directors who were in default and originally Company Petition was filed by the Company only for compounding and the PCS also informed the Tribunal that the offence may be compounding be done only against the Company which has filed the original application for compounding.

Petition is posted for orders to 20.03.2017.

MEMBER (T)